

C. A. T. Bench, JAIPUR

Date of Order

Orders

14-12-92

Mr. R.N. Mathur, Counsel for the applicant.
Mr. Manishi Bhandari, Counsel for the
Respondents 1, 2, and 3.

Heard. OA has been decided by
a separate order, which has been pronounced
in the open court.

G. Krishna

Gopal Krishna

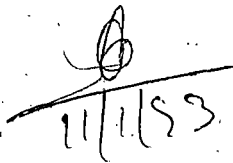
Member (Jud.)

Copy sent to the Counsel

& Sr. Reporter on

vide 198 to 204

Date 12-1-93


11/1/93